

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 214 OF 2016

Dated: 28th May, 2018

**Present: Hon'ble Mr. I. J. Kapoor, Technical Member
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

In the matter of:

M/s Everest Power Pvt. Ltd.

.... Appellant(s)

Vs.

**Punjab State Electricity Regulatory Commission
& Ors.**

.... Respondent(s)

Counsel for the Appellant(s) :

Mr. Tarun Johri
Mr. Ankit Saini
Mr. Ankur Gupta

Counsel for the Respondent(s) :

Mr. Sakesh Kumar for R-1

Mr. Vishrov Mukerjee
Ms. Nishtha Kumar
Ms. Raveena Dhamija for PTC

Ms. Swapna Seshadri
Ms. Neha Garg for R.2

ORDER

As agreed by learned counsel for the parties, list the matter for
hearing on **12.07.2018.**

**(Justice N. K. Patil)
Judicial Member**

**(I. J. Kapoor)
Technical Member**

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